

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/298(KB)2022
IA(COMPANIES.ACT)/50(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	DR. SYED SABAHAT AZIM VS GLOCAL HEALTHCARE SYSTEMS PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Ms. Sarbapriya Mukherjee, Adv.] For the Applicant
Mr. Debashish Karmakar, Adv.]
Mr. Piyush Agrawal, Adv.]
Mr. Debojyoti Das, Adv.]
Mr. Riddhi Jain, Adv.]

Mr. Ratnanko Banerji, Sr. Adv.] For Respondent No.2
Mr. S. Banerjee, Adv.]
Mr. Chayan Gupta, Adv.]
Mr. Anand Pathak, Adv.]
Mr. Vijay Purohit, Adv.]
Mr. Shivam Pandey, Adv.]
Mr. Avijit Mookheji, Adv.]
Mr. Siddhant Bajaj, Adv.]
Ms. Shyra Hoon, Adv.]
Mr. Nav Dhawan, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. List the matter on **15.04.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**